

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 124 of 2019

IN THE MATTER OF:

Flipkart Logistics Pvt. Ltd. & Ors.

.....Appellants

Vs.

Regional Director & Ors.

.....Respondents

Present :

**For Appellant: Mr. Krishnendu Dutta, Mr. Arjun, Ms. V. Sahni,
Advocates**

For Respondents: Mr. P.S. Singh, Ms. Annu Singh, Advocates

O R D E R

05.09.2019 - Learned counsel for Respondent - 'Registrar of Companies', Bengaluru prays for and is allowed two weeks' time to file reply-affidavit. Rejoinder, if any, may be filed by the Appellant within one week thereafter.

Post the case for 'admission' before Appropriate Bench on **15th October, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc